

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (C) No.2860 of 2021**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Shashank Shekhar, Advocate
For the State : Mr. Suresh Kumar, S.C. (L&C)-II

Order No.02

Date: 07.09.2021

This case is taken up through video conferencing.

Mr. Suresh Kumrar, learned S.C. (L&C)-II, appearing on behalf of the respondents prays for and is allowed four weeks' time to seek instructions and file counter affidavit.

Put up this case under the heading "**For Admission**" after four weeks.

Sanjay/

(Rajesh Shankar, J.)